GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1253 ANSWERED ON 09TH FEBRUARY, 2023

REPAIRING OF ROADS IN TAMIL NADU

1253. DR. DNV SENTHILKUMAR S.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government provides funds from the Central Road and Infrastructure Fund (CRIF) to the States for repairing/development of roads;
- (b) if so, the details of such funds provided to and utilised by Tamil Nadu for the purpose during the last three years and the current year;
- (c) the details of road development projects taken up in the State under CRIF during the said period and the time by which these projects are likely to be completed; and
- (d) the measures taken by the Government to increase the road infrastructure in the State?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.

(b) and (c) The Ministry considers release of funds for various State Governments / UTs for State Road projects under CRIF Scheme based on proposals received from them along with submission of Utilization Certificates of funds released earlier under the scheme.

Details of accrual and release of funds / expenditure incurred for development and maintenance of State Roads under CRIF Scheme for the State of Tamil Nadu during each of the last three years and the current year are as under: -

						Rs. in Crore	
2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
Release	Accrual	Release	Accrual	Release	Accrual	Release	
262.37	352.04	503.17*	350.32	350.15	432.11	365.12	
2	Release	Release Accrual	Release Accrual Release	Release Accrual Release Accrual	Release Accrual Release Accrual Release	Release Accrual Release Accrual	

*Fund under CRIF Scheme has been released more than the accrual of the State for the concerned year from the unspent balance of previous years of that State.

47 State Road projects in a length of about 102.935 km amounting to Rs. 655.76 Crores were sanctioned / finalised under CRIF scheme for the State of Tamil Nadu during the last three years and the current year.

The above projects are targeted for completion in a phased manner by March, 2025.

(d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The length of NHs in the State of Tamil Nadu has been increased from about 4,975 km in March, 2014 to about 7,000 km at present.
